

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

O.A. 1403 of 1996.

(UNLISTED)

Present: Hon'ble Mr. Justice A.K. Chatterjee, Vice-Chairman.

Hon'ble Mr. M.S. Mukherjee, Administrative Member.

A. C. GANGULY

-VS-

UNION OF INDIA & ORS.

For the petitioner: Mr. B.C. Sinha, counsel.

For the respondents: NONE.

Heard on: 26.11.96.

Ordered on: 26.11.96.

O R D E R

M.S. Mukherjee, A.M.

This is filed as an unlisted motion to-day by Mr. B.C. Sinha, ld. counsel, appearing for the petitioner. None appears for the respondents.

The petitioner, who is working as I.O.W., Gr.II Metro Railway, holding substantive position in Eastern Railway and is about to retire on normal superannuation on 28.2.98, has been ordered to be transferred to his parent cadre by the Order no. 147/96 dt. 26.6.96 (Annexure A.2 to the petition). Since the petitioner has less than two years to retire and there are domestic difficulties, he has submitted a representation before the Chief Engineer, Metro Railway, who is respondent no. 3 herein, on 12.7.96, seeking stay of the said transfer order vide Annexure-A.3 to the petition. His petition has not yet been disposed of. He has, therefore, prayed for quashing

the transfer order.

Hearing the 1d.counsel for the petitioner, we dispose of the petition at this present stage itself with a direction that the respondent no.3 herein, shall consider the aforesaid representation and dispose of the same appropriately and till such disposal, the impugned transfer order shall remain stayed.

Application is disposed and there is no order as to costs.

Plain Copy of this Order be given to the 1d.counsel for the petitioner for immediate and simultaneous communication to all the respondents along with copies of the petition and annexures thereto.

M.S. Mukherjee
(M.S. Mukherjee)
Member(A)

A.K. Chatterjee
(A.K. Chatterjee)
Vice-Chairman.